

(a) whether the Central Government in collaboration with the Government of Orissa have taken or propose to take a survey on the need of the village and cottage industries of the backward regions of that State ;

(b) if so, the details thereof and if not when it is likely to be taken :

(c) whether Government are contemplating any proposal to identify the need based rural areas in the country for village and small scale industries ?

(d) if so, the details thereof ; and

(e) the efforts Government are making to boost the setting up of Viable small scale industries in the rural areas ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : (a) to (e) The 13 districts of Orissa are covered under the centrally administered Districts Industries Centres Programme. The main thrust of this Programme is on the development of such industrial units in the rural areas and small towns as would create local employment opportunities. Under this Programme, Action Plans have been prepared for each district based on survey of local resources and available skill as also local needs. The potential industries identified are saw mills, wooden furniture, match, boxes, rice, dal and oil mills, soap, agarbati, pottery, stone-crushing toys, cane and bamboo work, etc.

While it is the responsibility of the State Government to establish village and cottage industries, including industries identified under the Action Plan, the Government of India has given assistance to the Government of Orissa of Rs.340.05 lakhs, Rs.255.56 lakhs as grant and Rs.84.49 lakhs as loan, under the District Industries Centre Programme during the period from 1978 to 1983. The Khadi & Village Industries Commission is also implementing schemes for promotion of khadi and 25 village industries in the State.

The Government of India is assisting entrepreneurs through the Central Invest-

ment Subsidy Scheme in setting up industries including small scale industries, in eight districts of Orissa identified as industrially backward. In addition, in these districts, finance is available on concessional terms from Central Financial Institutions.

Setting UP Growth Centres in Backward Districts of W. Bengal

*413. SHRI R.P. DAS : Will the Minister of PLANNING be pleased to state :

(a) Whether Central Government have sent a proposal to the Government of West Bengal for setting up growth centres for development of medium and large industrial units in the backward districts ;

(b) the salient features of the proposal ;

(c) whether any decision has been taken on it ; and

(d) if so, the details thereof ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) to (d) The Minister of Industry has written to Chief Minister of the concerned State to set up Task Forces to identify Growth Centres in No-Industry Districts and assess the infrastructural shortcomings therein. The Government of West Bengal has since constituted Task Forces on 1. 12. 1983 for all the five No-Industry Districts, viz, Bankura, Jalpaiguri, Malda, Cooch Behar and Darjeeling, and the Task Forces have been requested to submit their reports within three months.

Non-Official Consultants in Planning Commission

*419. SHRI PUCHALAPALLI PEN CHALATHIAH :

SHRI RAMVILAS PASWAN : Will the Minister of PLANNING be pleased to state :

(a) whether there exists any scheme for engaging non-official consultants in Planning Commission ; and

(b) if so, its purpose and qualification, experience, back ground etc. for their engagement ?

THE MINISTER OF PLANNING
(SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) The non-official Consultants should have either a Ph. D. degree or Master's Degree with five years experience in the field in which they are engaged for undertaking specific plan studies of complex nature which cannot ordinarily be undertaking in a Division as a part of its day to-day work.

‘काल गर्स’ का धंधा

*420. श्री मूल चन्द डागा : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि “काल गर्स” का धंधा बढ़ रहा है ; और

(ख) सरकार ने इसे रोकने के लिए क्या अविलम्ब कदम उठाए हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) और (ख) राज्य सरकारों और संघ शासित क्षेत्र प्रशासन 1978 में यथा संशोधन महिलाओं और लड़कियों का अनैतिक व्यापार दमन अधिनियम 1956 के उपबंधों के कार्यान्वयन के लिए उत्तरदायी है। इस अधिनियम में अबैध व्यापारियों को दंडित करके, वैश्याओं की गतिविधियों को नियंत्रित करके और जो वैश्यावृत्ति के शिकंजे से छुड़ाई गई हैं, उनका पुनर्वास करके महिलाओं तथा लड़कियों के अनैतिक व्यापार के दमन की पहले से व्यवस्था की गई है। जैसे ही इस सम्बन्ध में शिकायतें मिलती हैं, कानून के अनुसार आवश्यक कार्रवाई करने के लिए राज्य सरकारों का ध्यान आकर्षित किया जाता है।

Nationalisation of M/s. Incheck and
National Rubber

*421. SHRIMATI GEETA MUKHER-
JEE :

SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government had earlier assured the workers and deputation of M. Ps. that the National Rubber and Incheck Tyre companies in Calcutta would be nationalised ;

(b) whether it is a fact that now Government are laying preconditions including retrenchment of a large number of existing workers ;

(c) If so, whether Government would reconsider the present stand and decide to nationalise those companies without pre-conditions : and

(d) whether it is a fact that about 850 workers have already been retrenched, voluntarily retired, or have died ?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
S. M. KRISHNA) : (a) No, sir.

(b) and (c) One of the pre-conditions for nationalisation of a sick unit as laid down in the policy guidelines is that the unit can become viable in a reasonable period of time. It appears that the undertaking of Incheck Tyres Ltd. and National Rubber Manufacturers Ltd. will not become viable without rationalisation of the work-force. A decision to nationalise these undertakings would be taken after Government are satisfied that these would be commercially viable after nationalisation.

(d) According to authorised person, 759 persons employed in the two companies either retired or died or resigned or left under the voluntary retirement scheme during the years 1976 and 1977.